

Promotion of forensic sciences in criminal investigation

1325. SHRI AVINASH PANDE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the measures being taken by Government to promote the use of forensic sciences and scientific procedures in the conduct of criminal investigations;

(b) whether any financial or technical assistance is being provided by the Central Government to State Governments for the capacity building of State police forces to carry out scientific investigations; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) Bureau of Police Research and Development (BPR&D) provides modern and advance training in scientific investigation of the crime cases to Indian Police, involving Forensic Science. For upgradation of existing facilities in Central Forensic Science Laboratories (CFSLs) and for establishing three new CFSLs at Bhopal, Guwahati and Pune Government of India has allocated an amount of ₹ 279 crore during Twelfth Five Year Plan, 2012-17.

Creation of new six scientific Divisions *i.e.* Digital Forensic, Forensic DNA, Forensic Engineering, Forensic Intelligence, Forensic Psychology and Narcotics Drug in all six CFSLs has been approved by Government of India under the plan Scheme of 'establishments of new CFSLs, expansion and modernization of existing CFSLs under Directorate of Forensic Science Services (DFSS), Ministry of Home Affairs during 12th Five Year Plan for strengthening of forensic facilities in the country. Lok Nayak Jayaprakash Narayan National Institute of Criminology and Forensic Science (NICFS) has prepared a Book namely 'A Forensic Guide for Crime Investigators: Standard Operating Procedures' relating to relevant section of law, crime statistics, crime scene management, crime scene kit, search procedure, potential evidence, preservation, packing, do's and don'ts precautions, case studies etc. Copies of these Standard Operating Procedures have been provided upto District level in State Police and UTs, all High Courts and all Forensic Science Laboratories in the country. NICFS has also coordinated with the State DsGP to upload these SOPs on CCTNS portal for ready access by Investigating Officers at the Police Station level in the country.

(b) and (C) Yes Sir. During Eleventh Five Year Plan Government of India has provided financial assistance to set up Six Regional Forensic Science Laboratories and 52 District Mobile Forensic Units in States/Union Territories. Further the Government of India provides Central assistance to State/UTs under the approved Scheme for modernization of State Police Force (MPF) for construction of forensic

science laboratories and procurement of forensic equipment. Technical Assistance is also provided as and when warranted and requested by State Governments. Besides BPR&D, LNIN NICFS, New Delhi under Ministry of Home Affairs constantly provides training for Police and Scientists to educate them for collection and examination of forensic evidence. Need based specialized training to scientific personnel from State Forensic Laboratories is imparted by the Scientists of CFSLS.

Terrorist attack in Pampore region in Jammu and Kashmir

†1326. SHRIMATI KANAK LATA SINGH:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the loss of property and names of the security jawans who sacrificed their lives in the terrorist attack in Pampore region of Jammu and Kashmir this month;

(b) whether it is a fact that intelligence agencies of the country have failed to gather substantial information due to which the State is facing frequent incidents of terrorism; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) On February 20, 2016 armed terrorists attacked a CRPF convoy at Sempora, Pampore on the outskirts of Srinagar near the Entrepreneurship Development Institute (EDI), when it was on its way from Jammu to Srinagar. In the attack, two CRPF personnel namely Head Constable (HC)/GD Bhola Prasad Singh of 144 Battalion and HC/Driver R.K. Rana of 79 Battalion were martyred. Immediately thereafter the terrorists entered the EDI building where employees were present. After safe evacuation of the people in the EDI building, an encounter ensued (Feb. 20-22, 2016) in which one civilian Abdul Gani lost his life and three Army personnel namely, Captain Pawan Kumar, Lance Naik Om Prakash and Captain Tushar Mahajan were martyred. Three militants were killed in the operation. Five storeyed EDI building got partially damaged.

(b) and (c) No Sir. Various inputs are shared regularly with the concerned authorities. On the basis of specific intelligence inputs, active operations were launched in different parts of the State during the year 2015 in which 108 terrorists were killed.

† Original notice of the question was received in Hindi.